Annexure-3 Name of the corporate debtor: Eternal Motors Private Limited: Date of commencement of liquidation 13-9-2023; List of creditors as on 27-3-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \mathfrak{T})

Sl. No.	Name of cre- ditor	Details of claim receive d		Details of claim admitted						Amount of conti- ngent claim	any mutual dues, that	claim not admitted	Amount of claim under verifica- tion	Remarks , if any
		Date of receipt	Amou nt clai med	Amount of claim admitte d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee		% voting share in SCC		may be set- off			
	Punjab National			15.01.61.105					2000					Security interest on immovable property not relinquished but movable property
2		13-10-23 27-8-22	15,81,64,185	15,81,64,185	Secured Secured	15,81,64,185		No No	30.06	0	0	0		relinquished Security interest relinquished
3	HDFC Bank Limited	7-9-22	3,27,04,540	3,27,04,540		3,27,04,540		No	6.22		0	0		Security interest deemed to be relinquished
4	Tata Capital Financial Services Limited Indusind Bank	13-10-23	2,89,31,485	2,89,31,485	Secured	2,89,31,485	0	No	5.5	0	0	0		Security interest relinquished Security interest
5	Limited	12-10-23 Total	81,04,469 33,50,90,880	81,04,469 33,50,90,880	Secured	81,04,469 33,50,90,880	0	No	1.54 63.69		0	0	0	relinquished